

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 258 OF 2018

Dated: 25th October, 2019

In the matter of:

Bihar Industries Association

.... Appellant(s)

Versus

Bihar Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **04.12.2019.**

Court Master

JS